

SUPREME COURT OF INDIA

**COMPENDIUM OF
CIRCULARS, GUIDELINES**

AND

**PRACTICE DIRECTIONS
(CORRECTED UPTO 31.07.2009)**

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32	F.16/Judl./2007 8.12.2007	Circular containing instructions to the effect that only Advocates-on-Record or their registered clerk or Advocates having special authority in writing shall file/refile, cure defects, apply for certified copies or move any other work in Judl. sections	448
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F.56/Judl./2009
7.7.2009

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